

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.227 - CP(CAA)/49(AHM)2022
in
CA(CAA)/66(AHM)2021
Item No.228 – IA 81 of 2022

Proceedings under Section 230-232 Co.Act,2013

IN THE MATTER OF:

RB Real Estate Pvt Ltd
Madhav Urja Pvt Ltd
Madhav Heights Pvt Ltd
Madhav Infra Projects Ltd

.....Applicant

.....Respondent

Order delivered on 06/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Income Tax : Ms. Pankti Shah, Adv For the RD :
For the RD : Mr. Shiv Pal Singh, Asst. Director

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 05.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**